

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.107 of 2023 (SZ)

Suo Motu based on the news item published in The New Indian Express, dt. 09.08.2023, under the caption "Huge pollution risk in 8 Km around NLC" and in The Times of India, Chennai Edition dt. 09.08.2023 under the caption "Water near NLC full of Mercury".

Vs.

The Managing Director,
NLC India Limited,
Chennai and Ors.

...Respondents

INDEX

S.No	Description	Page No.
1.	INTERIM REPORT SUBMITTED BY THE TNPCB COMMITTEE IN CONNECTION WITH O.A. NO. 107 OF 2023 AS PER THE DIRECTION OF HON'BLE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE).	1 – 2



**Filed by
Thiru. S. Sai Sathya Jith,
Advocate, Chennai.**

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NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE).**

I, R.Rajamanickam, S/o.P.M.Ramasamy,Hindu, aged about 59 years,
having office at No. 76, Mount Salai, Guindy, Chennai-32, do hereby solemnly
affirm and sincerely state as follows:-

1. I am the Additional Chief Environmental Engineer, Tamil Nadu
Pollution Control Board, Chennai and I am filing this Interim Report on behalf
of the Tamil Nadu Pollution Control Board and as such I am well acquainted
with the facts of the case as per records.

2. It is respectfully submitted that the TNPCB Committee have
inspected M/s.NLC India Limited and M/s. IL & FS, Parangipettai on
11.08.2023, 16.08.2023 and 17.08.2023 and collected ground water, surface
water, soil samples and sent for analysis. In the meantime an interim report was
submitted to the Hon'ble NGT (SZ) and requested four weeks time to file the
report along with test report. The Hon'ble Tribunal in its order dated 28.08.2023
has granted two weeks time and posted the matter on 10.10.2023.

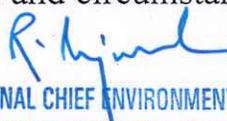
R. Rajamanickam
9/10/2023
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

3. It is respectfully submitted that the report of analysis of the groundwater samples reveals that prima facie there is no heavy metal contamination including mercury in the groundwater. However, in few samples nickel and lead level were found to be slightly higher than the drinking water standards. In order to have elaborate assessment study in the surrounding areas of NLC India Limited, the committee decided to collect additional samples in the 10 Km surrounding areas of NLC India Limited with reference to the earlier EIA Study report. Accordingly, samples were collected on 29.08.2023. The samples were sent for analysis. The TNPCB has also conducted an Ambient air Quality Survey in the surrounding areas of NLC India Limited at 18 locations covering 6 Km radius from the NLC India Limited using Mobile Continuous Ambient Air Quality Monitoring Station from 07.09.2023 to 29.09.2023. The report of analysis reveals that the ambient air quality generally satisfy the ambient air quality standards.

4. It is further submitted that the committee also inspected M/s. TAQA Neyveli Power Company Private Limited, Neyveli located adjacent to M/s. NLC India Limited on 28.09.2023 and collected ground water samples. The report of analysis is awaited from the laboratory. On receipt of the report analysis, final report will be submitted.

5. It is humbly prayed that the Hon'ble Tribunal may kindly grant for four weeks time to submit the final report.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


9/10/2023
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

VERIFICATION

I, R. Rajamanickam, S/o. P.M.Ramasamy, working as Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai – 600 032, do hereby submit that the contents of above report are true to the best of my knowledge through records.


9/10/2023
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TAMIL NADU POLLUTION CONTROL BOARD
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**Advocate for Respondent: TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.**

Date: 09.10.2023.

Date of hearing on:10.10.2023.